

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADRAN

TRANSFER PETITION (CIVIL.) NO(s). 172 OF 2006

VARAKALA SANDHYA

Petitioner(s)

VERSUS

VARAKALA SUNIL KUMAR

Respondent(s)

(With appln(s) for stay and office report)

Date: 26/11/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Himanshu Munshi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

File process fee within two days, as last chance, to issue
fresh notice.

List again on 12.1.2009.

(M.P.BHADRAN)
Registrar

hj